#### PAPERS LAID ON THE TABLE

SHRI JAI RAM RAMESH: Sir, I have a point of order.

MR. CHAIRMAN: No point of order, please.

SHRI JAIRAM RAMESH: Sir, I have a point of order.

MR. CHAIRMAN: No point of order. I have not allowed.

SHRI JAIRAM RAMESH: Sir, I have a query.

MR. CHAIRMAN: Papers to be laid on the Table of the House.

SHRI JAIRAM RAMESH: Sir, I have a query.

MR. CHAIRMAN: No queries now.

# Statement showing Bills Passed by the Houses of Parliament and Assented to by the President

SECRETARY-GENERAL: Sir, with your kind permission, I rise to lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Forty-ninth Session of the Rajya Sabha and assented to by the President.

#### ...(Interruptions)...

- 1. The Special Economic Zones (Amendment) Bill, 2019
- 2. The Jammu and Kashmir Reservation (Amendment) Bill, 2019
- 3. The Central Educational Institutions (Reservation in Teachers' Cadre)
  Bill, 2019
- 4. The Homoeopathy Central Council (Amendment) Bill, 2019
- 5. The Indian Medical Council (Amendment) Bill, 2019
- 6. The Dentists (Amendment) Bill, 2019
- 7. The Aadhaar and Other Laws (Amendment) Bill, 2019
- 8. The Central Universities (Amendment) Bill, 2019

- 9. The National Investigation Agency (Amendment) Bill, 2019
- 10. The New Delhi International Arbitration Centre Bill, 2019
- 11. The Appropriation (No.2) Bill, 2019
- 12. The Protection of Human Rights (Amendment) Bill, 2019
- 13. The Muslim Women (Protection of Rights on Marriage) Bill, 2019
- 14. The Banning of Unregulated Deposit Schemes Bill, 2019
- 15. The Companies (Amendment) Bill, 2019
- 16. The Finance (No.2) Bill, 2019
- 17. The Right to Information (Amendment) Bill, 2019
- 18. The Protection of Children from Sexual Offences (Amendment) Bill, 2019
- 19. The Insolvency and Bankruptcy Code (Amendment) Bill, 2019
- The Airports Economic Regulatory Authority of India (Amendment) Bill, 2019
- 21. The Unlawful Activities (Prevention) Amendment Bill, 2019
- 22. The Code on Wages, 2019
- 23. The National Medical Commission Bill, 2019
- 24. The Repealing and Amending Bill, 2019
- 25. The Motor Vehicles (Amendment) Bill, 2019
- 26. The Arbitration and Conciliation (Amendment) Bill, 2019
- 27. The Jammu and Kashmir Reorganisation Bill, 2019
- 28. The Consumer Protection Bill, 2019
- The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2019
- The Supreme Court (Number of Judges) Amendment Bill, 2019
   [Placed in Library. For 1 to 30 See No. L.T. 1461/17/19]

#### SHRI JAIRAM RAMESH: \*

MR. CHAIRMAN: Nothing shall go on record. ... (Interruptions)... Nothing shall go on record. ... (Interruptions)...

#### SHRI JAIRAM RAMESH: \*

MR. CHAIRMAN: That's to be decided by the concerned. ... (Interruptions)... The concerned have decided. ... (Interruptions)... Don't worry. ... (Interruptions)... It had been done earlier also. ... (Interruptions)... Please. ... (Interruptions)... This will not go on record. We are on a special occasion. Please bear with me. ... (Interruptions)... At least for the sake of the country. ... (Interruptions)...

### L Notifications of the Ministry of Shipping.

## II. Administrative Report and Accounts (2018-19) of Cochin Port Trust, Cochin, Kerala and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table:—

- I. A copy each (in. English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:—
  - G.S.R. 761 (E), dated the 7th October, 2019, publishing the Cochin Port Trust (Handling Freight Containers Carrying Dangerous or Hazardous Cargo) Regulations, 2019.
  - (2) G.S.R. 778 (E), dated the 14th October, 2019, publishing the Cochin Port Trust (Licensing of Stevedoring and Shore Handling) Regulations, 2019. [Placed in Library. See No. L.T. 765/17/19]
- II. A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 103 and Section 106 of the Major Port Trusts Act, 1963:—
  - (a) Administration Report of the Cochin Port Trust (CoPT), Cochin, Kerala, for the year 2018-19.

<sup>\*</sup> Not Recorded